

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.317

CA-598/2020

In

226/252/ND/2020

IN THE MATTER OF:

M/s. BTBS Transport & Infrastructures Private Limited

Vs.

ROC & Another

.... APPELLANT

....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 12.10.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Nikhil Verma


For the I.T. Deptt.

: Zoheb Hossain, Sr.Standing Counsel; Parth Semwal
& Vipul Agrawal, Jr. Standing Counsel for Revenue

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.11.2022.



(Court Officer)

Court-III